

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: ESTT/HC/2023/ 397

Date: 18/09/23

Pursuant to the Notice No. RHC/Exam. Cell/JJA & Clerk Grade-II/2022/1255 dated 11.06.2023, following candidates declared successful in the recruitment to the post of Junior Judicial Assistant, are hereby appointed as Junior Judicial Assistant (Probationer Trainee) in the establishment of Rajasthan High Court, on the fixed remuneration of Rs. 14600/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

S. N.	Merit No.	Name of Candidates Sarva Shri	D.O.B.	Male/ Female	Cat./Sub. Cat.	Place of posting
1	976	JITENDRA KUMAR GURJAR	15/05/1996	Male	MBC-NCL	Jodhpur
2	1185	NARESH KUMAR DHAKAR	02/02/1990	Male	OBC-NCL	Jodhpur
3	2084	OM PRAKASH	30/10/1985	Male	GENERAL/ LD & CP	Jodhpur

Appointment of above mentioned candidates is subject to following conditions :-

1. Appointment on the post of Junior Judicial Assistant is subject to litigation pending before Hon'ble High Court in respect of joint recruitment 2022 to the post of Junior Judicial Assistant / Clerk Grade-II.
2. Appointment on the post of Junior Judicial Assistant is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
3. No candidate shall be allowed to join service until he / she provides required documents / affidavit / certificates which was / were not submitted by the candidates at the time of documents verification.
4. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if their services are not found satisfactory during the probation period of two years.
5. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the Police verification of the candidates.
6. No Annual Grade Increment, allowances and honorarium shall be allowed to incumbents during the probation period.
7. Appointment of Shri Jitendra Kumar Gurjar (Merit No. 976) is also subject to outcome of the criminal case pending against him.



8. The incumbents must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
9. Incumbents are directed to join their duties at their place of posting on or before **29.09.2023** in the office of Registrar (Administration), Rajasthan High Court, Jodhpur, failing which their appointment order shall stand canceled automatically without any further notice.
10. Pay of the probationer trainee Junior Judicial Assistant will be fixed in the pay Matrix Level 05 (20800-65900) after successful completion of probation period and they will be entitled to get other allowances as per rules.
11. They will not get T.A. and joining time for this appointment.
12. Appointment of incumbents will also be subject to Rules and orders issued by the State Govt. from time to time.

By Order

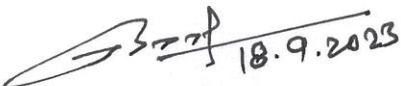

18.9.2023
Registrar (Admn.)

No: I/A(iii)(a)(1)10/2019/1738

Date: 18/09/23

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Concerned Joint Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur.
4. Senior Librarian / Assistant Registrars, Rajasthan High Court, Jodhpur.
5. Dedicated Cell, Rajasthan High Court, Jodhpur.
6. Confidential Section, Rajasthan High Court, Jodhpur.
7. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
8. Leave Clerk / Bill Clerk / Service Records / Budget / GPF / S.I. Clerk Rajasthan High Court, Jodhpur.
9. Concerned
10. Personal file.


18.9.2023
Registrar (Admn.)